

FORM A - PUBLIC ANNOUNCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF KAIRALI PRODUCTS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate person	KAIRALI PRODUCTS PRIVATE LIMITED
2. Date of incorporation of corporate person	17/04/2002
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Kerala and Lakshadweep under the Companies Act, 1956/2013
4. Corporate Identity No. / Limited Liability Identity Number of corporate person	U26921KL2002PTC015366
5. Address of the registered office and principal office (if any) of corporate person	207/63 P O, Peruvallur, Chavakkad Taluk, Thrissur, Kerala, India, Pin-680508
6. Liquidation commencement date of corporate person	26.08.2025
7. Name, Address, E-mail Address, Telephone number and the Registration number of the Liquidator	CA. Rajmohan R, Insolvency Professional (IBBI/PA-001/IP-P-02331/2020-2021/13517) AFA Valid 30.06.2026 ADDRESS:- Rajbhavan, Krishnapuram St No 6, HS 175A & 514-12/1, Ollukkara, Thrissur- 680655. EMAIL:- rajmohanip@gmail.com Mobile:- 9946823989
8. Last date for submission of claims	25.09.2025

Notice is hereby given that the KAIRALI PRODUCTS PRIVATE LIMITED has commenced voluntary liquidation on 26.08.2025

The stakeholders of KAIRALI PRODUCTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25.09.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

(-Sd-) CA Rajmohan R
Place: Thrissur
Date: 29.08.2025
(IBBI/PA-001/IP-P-02331/2020-2021/13517)
Name and Signature of the Liquidator:

Business line All Kerala, size : 8x12 cm - Es-7-200



Public Announcement

English - Business line all Kerala 30/8/2025

Malayalam - Kerala Kaumudhi - Thrissur - 30/8/2025
Edithu

RAJMOHAN R
FCA. ACS. IP. RV. CAIIB, DISA

Rajmohan R
Insolvency Professional
Regn.No: IBBI / IPA-001/IP -
-P-02331/2020-2021/13517